

**GOVERNMENT OF INDIA
MINISTRY OF EDUCATION
DEPARTMENT OF SCHOOL EDUCATION & LITERACY**

**LOK SABHA
UNSTARRED QUESTION NO. 460
ANSWERED ON 02.02.2022**

Jawahar Navodaya Vidyalayas in Telangana

460. Shri Chamala Kiran Kumar Reddy:
Shri Eatala Rajender:

Will the Minister of EDUCATION be pleased to state:

- (a) whether the Government of Telangana has submitted proposals for sanction of 23 Jawahar Navodaya Vidyalayas (JNVs) in the State, if so details thereof;
- (b) whether the Central Government has also recently approved for establishment of seven new Navodaya Vidyalayas in areas like-Jagital, Nizamabad, Bhadravati-Kothagudem, Medchal-Malkajgiri, Mahabubnagar, Sangareddy and Suryapet districts and if so, the details of progress made in this regard along with funds sanctioned and spent for each JNV; and
- (c) whether the State Government has requested Central Government to sanction the remaining 16 JNVs in-Hanumakonda, Jangaon, Jaishankar Bhupalapally, Jogulamba Gadwal, Mahabubabad, Medchal-Malkajgiri, Medak, Mulugu, Narayanpet, Peddapalli, Rajanna Sircilla, Vikarabad, Wanaparthi, Yadadri-Bhuvanagiri, Nirmal and Adilabad districts and if so, the details of action taken by the Government along with funds sanctioned and spent?

ANSWER

**MINISTER OF STATE IN THE MINISTRY OF EDUCATION
(SHRI JAYANT CHAUDHARY)**

(a) to (c): The Navodaya Vidyalaya Scheme envisages for opening of one Navodaya Vidyalaya (NV) in each district of the country. Opening of new NVs is a continuous process which depends on the willingness of the concerned State Government/UT administration to make available requisite suitable land, free of cost, for construction of the permanent building and making available required temporary building, free of rent, to run the Vidyalaya till the permanent building is constructed. Sanction and opening of new NVs depends on approval by the competent authority as per extant procedures.

In December 2024, the Central Government has approved the establishment of 28 new NVs across the country, including 07 NVs in Telangana. At present, 16 NVs have been sanctioned in 16 districts of Telangana, out of which 15 NVs are functional. District-wise details of NVs are annexed.

ANNEXURE

ANNEXURE REFERRED TO IN REPLY TO PART (a) to (c) OF LOK SABHA UNSTARRED QUESTION NO. 460 FOR 02.02.2026 RAISED BY SHRI CHAMALA KIRAN KUMAR REDDY AND SHRI EATALA RAJENDER, HON'BLE MEMBERS OF PARLIAMENT REGARDING JAWAHAR NAVODAYA VIDYALAYAS IN TELANGANA

List of NVs sanctioned in the State of Telangana

S.No.	NV [Districts]	Sanction Year	Status
1	Kamareddy	1986-87	Functional
2	Karimnagar	1987-88	Functional
3	Khammam	1987-88	Functional
4	Kumuram Bheem Asifabad	1987-88	Functional
5	Nalgonda	1987-88	Functional
6	Ranga Reddy	1987-88	Functional
7	Siddipet	1987-88	Functional
8	Warangal	1991-92	Functional
9	Nagarkurnool	1993-94	Functional
10	Jagtial	2024-25	Functional
11	Bhadradri - Kothagudem	2024-25	Functional
12	Mahabubnagar	2024-25	Functional
13	Medchal Malkajgiri	2024-25	Functional
14	Nizamabad	2024-25	Functional
15	Suryapet	2024-25	Functional
16	Sanga Reddy	2024-25	Non-Functional
